

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

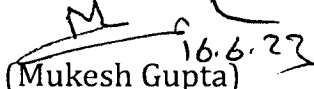
Date: 16.06.2023

CIRCULAR

Instructions have been issued from time to time for weeding out of disposed appeal files after the prescribed period of time. The position in this respect in different benches is not made known to the Authority. In order to ease the pressure of space and in the wake of Tribunal moving towards digitalisation including online filing, weeding out of files which were disposed five years and above is necessary, leaving the files which may required at a later stage in the higher courts.

A status report on this may be submitted by every Deputy/Assistant Registrars to the Registrar by 30.06.2023. If files of any particular period are not weeded out, the reason thereof may be stated in the report.

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, all benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy/Assistant Registrars, CESTAT, all benches.
5. Website/Office copy.